

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 26.10.2018

ORDER NO. 232 of 2018

Hon'ble President is pleased to partially modify the **roster order no. 227** of 2018 and order the following sitting commencing from **29.10.2018** to **02.11.2018** for **CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C.L. Mahar, Member (Technical)	From 29.10.2018 to 02.11.2018	Service Tax Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 29.10.2018 to 02.11.2018	Customs and Excise Division Bench matters
Smt. Rachna Gupta, Member (Judicial)	On 29.10.2018	Single Member Bench matters as notified
Hon'ble Shri Anil Choudhary, Member (Judicial)	From 29.10.2018 to 02.11.2018	Single Member Bench matters as notified

By Order



(Bineesh Kumar K.S)
Registrar

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Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/
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Dy. Registrar